

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 274 of 2013

Dated : 28th April, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Reliance Infrastructure Ltd. Appellant(s)
Versus**

**Maharashtra Electricity Regulatory
Commission & Ors. Respondent (s)**

Counsel for the Appellant (s): Mr. Aditya Madan

**Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan
Mr. Raunak Jain for R.1**

ORDER

The learned counsel for the Appellant seeks some more time to file the Rejoinder. Accordingly, he is directed to file the same on or before 12.05.2014 after serving copy on the other side.

Post the matter for hearing on **07.07.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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